

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENT OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ PATIL):

(a) to (c) The Site Selection Committee of the Department of Atomic Energy has assessed various sites in the Western Electricity Region including sites in Maharashtra suggested by the State Government. The report of the Committee for Western Electricity Region is under consideration of the Government. The criteria for site selection includes site geology, general hydrology, water availability, environmental and health and safety factors like density of population, agriculture and live stock, data, meteorological factors, seismic conditions, transportation problems, etc. The Committee has paid special attention not to disturb agricultural activities in those parts of the country where it is especially intensive and highly productive. Irrespective of where the new nuclear power units are located, they will be supplying power to the different States in that particular electricity region.

Persons living below the poverty line in Vidarbha region of Maharashtra

584. MISS SAROJ KHAPARDE: Will the PRIME MINISTER be pleased to state:

(a) the present number of persons living below poverty line in each district of Vidarbha region of Maharashtra;

(b) whether the Planning Commission have formulated a scheme to give preference to Vidarbha region in plan allocations for Maharashtra Government;

(c) if so, the details thereof; and

(d) the number of persons in each district of Vidarbha proposed to be brought above poverty line during the Seventh Plan?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN): (a) The estimates

of poverty are based on Consumer Expenditure Surveys conducted by the National Sample Survey Organisation (NSSO) and these estimates are available only for the States as a whole and not for regions within a State.

(b) and (c) The Planning Commission does not make any preferential allocation of State plan funds to a region within a State. Central assistance is given to the State as a whole.

(d) The Seventh Plan of Maharashtra is yet to be finalised. But generally no targets are fixed district-wise in this regard by the Planning Commission.

Promotion of SC/ST in Delhi Police

585. SHRI NATHA SINGH: Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Unstarred Question 2750 given in Rajya Sabha on 23rd August, 1984 and state:

(a) the total number of candidates who have so far been promoted as inspectors from list 'F' after the first Limited Departmental Examination in Delhi Police and the names amongst those belonging to the Scheduled Castes and Scheduled Tribes;

(b) whether the provision of reservation in promotions and also those of 40 point roster have been implemented;

(c) if so, the names of Scheduled Castes and Scheduled Tribes sub-inspectors promoted as inspectors from the said list under the above provisions and also the extent upto which the backlog has been cleared;

(d) if not, the reasons therefor; and

(e) what was the eligibility criteria and normal as well as extended Zone of consideration adopted at the time of drawing the list 'F'?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM DULARI SINHA): (a) 60 candidates have so far been promoted including